CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 01/12/2014 to 05/12/2014

DIVISION BENCHES

1.	Hon'ble The Chief Justice	(Whole Day)	LPA, Writs (DB), Vires & Validity of Act,
	&		Cont (C), Cont (Appeal), Cases related to
	Hon'ble Mr. Justice D. N. Patel		Judicial Officers, Cases referred to DB
	(Monday to Thursday)		matters, Company Appeal, Tax matters, CAT
			matter, A.C.(D.B.), F.A. (Family Court
			Matter): - Orders, Admission & Hearing.
			W.P.(PIL):- Orders.
			Cr. Appeal (D.B.) custody matters:- Final
			Hearing.
	(Friday)	(1 St half)	LPA, Writs (DB), Vires & Validity of Act,
	(Tituly)	(1 Hall)	Cases related to Judicial Officers, Cases
			referred to DB matters, Company Appeal, Tax
			matters, CAT matter, A.C.(D.B.), F.A. (Family
			Court Matter) : Orders, Admission &
			Hearing.
			Cr. Appeal (D.B.) custody matters:- Final
			Hearing.
2.	Hon'ble Mr. Justice R. R. Prasad	(Whole day)	LPA, WPT, T.A., Tax matters, Writs
	&	(vinoic day)	(DB), Vires & Validity of Act, Company
	Hon'ble Mr. Justice Rongon Mukhopadhyay		Appeal, CAT matter, A.C.(D.B.), F.A. (Family
	(Monday to Thursday)		Court Matter), All fixed matters of D.BI:-
			Orders & Admission.
			Cr. Appl.(DB):- W.P.(Habeas Corpus), All
			Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal,
			Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions.
			Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final
			Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions.
	(Friday)	(10:30 A.M.	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing.
	(Friday)	(10:30 A.M. to 11:30	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, :- Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final
	(Friday)	`	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, Writs (DB),Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax
	(Friday)	to 11:30	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, Writs (DB),Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family
	(Friday)	to 11:30	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, Writs (DB),Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter): Final Disposal & Hearing
	(Friday)	to 11:30	Cr. Appl.(DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders, Admissions. Cr. Appeal (D.B.) custody matters:- Final Hearing. LPA, Writs (DB),Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family

SINGLE BENCHES

1.	Hon'ble The Chief Justice (Friday)	(2 nd half)	I.A(s) in Cr. D.B. (Tied matters)
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(2 nd half)	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters:-Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Friday)	(11:30 A.M. onwards)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.
4	Hon'ble Mr. Justice Prashant Kumar (Monday to Thursday)	(Whole day)	B.A matters: - Orders and Admissions
	(Friday)	(10:30AM to 12.00 Noon)	B.A, and Tied-up matters: - Orders and Admissions & Assigned matters.
		(12:00Noon onwards)	W.P.(C) grouping Electricity matters:- Orders, Admissions and Hearing.
5	Hon'ble Mr. Justice P. P. Bhatt (Monday &Tuesday)	(Whole day)	Cr. M.P: - Fresh filing Only.
	(Wednesday & Thursday)	(Whole day)	Cr. M.P & Tr. Petition.(Cr.) : - Orders , Admission.
	(Friday)	(Whole day)	Cr. M.P & Tr. Petition.(Cr.): -Hearing as well as Tied-up matters.
6	Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday)	(Whole day)	A.B.A. matters:- Orders and Admissions.
	(Friday)	(Whole day)	A.B.A. and Tied up matters:- Orders and Admissions
7	Hon'ble Mr. Justice D. N. Upadhyay (Monday &Tuesday)	(Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing.
	(Wednesday& Thursday)	(Whole day)	S.A.:- Orders, Admission & Hearing. Assigned matters:- Orders, Admission & Hearing only.
	(Friday)	(Whole day)	Criminal Writ:- Orders, Admissions & Hearing as well as Tied-up matters.

8	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday &Tuesday)	(Whole day)	Writ Petition (Service matters):- Fresh Filing only.
	(Wednesday &Thursday)	(Whole day)	Writ Petition (Service matters):- Orders & Admissions as well as Tied-up matters.
	(Friday)	(Whole day)	Writ Petition (Service matters):- Hearing & Assigned matters.
9	Hon'ble Mr. Justice S. Chandrashekhar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:-Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Hearing, Tied up and Assigned matters.
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday &Tuesday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
	(Wednesday to Friday)	(Whole day)	Cr. Rev. – Orders, Admission & Hearing as well as Tied up matters.
11	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	Writ Petition (S) grouping matters:- Admissions only.
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)	(11:30 A.M. onwards)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. matters: - Orders, Admission & Hearing.
13	Hon'ble Mr. Justice Ravi Nath Verma (Monday to Friday)	(Whole day)	A.B.A. matters:- Orders and Admissions.

- NOTE: 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.
 - 2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 - 3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.
 - 4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE H. C. MISHRA IN COURT NO.9.